

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/96/250/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Susmita Phukan Khaund  
District & Sessions judge,  
Lakhimpur.

Dated Guwahati the <sup>th</sup> 12 January, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/189/2021, dtd. 11.01.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 12.01.2021 till the morning of 18.01.2021, has been granted. Further, you have been granted permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost. The Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and in his absence the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur and in her absence, the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96/251/A, dated 12.1.2021**

Copy to:

1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

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